

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

**Service Tax Appeal No. 12339 of 2018
Service Tax Cross Objection No. 10920 of 2018**

(Arising out of OIA-AHM-EXCUS-003-APP-0285-17-18 passed by Commissioner of Service Tax-AHMEDABAD)

C.C.E.,-Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Appellant

VERSUS

M/s. Sona Builders

47, Main Line, Gunj Bazar,
Unjha, Gujarat-384170.

.....Respondent

APPEARANCE:

Sh. Rakesh B. Bhashkar, Superintendent (AR) for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/12136 / 2019

DATE OF HEARING: 04.11.2019
DATE OF DECISION:04.11.2019

RAMESH NAIR

Revenue filed a letter to withdraw the appeal on monetary limit, as per Government's Litigation Policy Instruction vide F. No. 390/Misc/116/2017-JC dated 22.08.2019, as the amount involved in the appeal is less than Rs. 50 Lakhs. Accordingly, the appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**